

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3336
TO BE ANSWERED ON 20/03/2026

**PLACEMENT UNDER DEEN DAYAL UPADHYAYA GRAMEEN KAUSHALYA
YOJANA**

3336 Shri Sadanand Mhalu Shet Tanavade:
Dr. Medha Vishram Kulkarni:
Shri Narhari Amin:
Dr. Bhagwat Karad:

Will the Minister of Rural Development be pleased to state:

- (a) the manner in which DDU-GKY ensures that placements offered to rural youth are aligned with long-term career progression and not merely short-term employment;
- (b) the mechanisms in place to track post-placement retention and wage growth of beneficiaries under the Scheme;
- (c) State-wise details of candidates trained and placed under DDU-GKY since inception;
- (d) in what manner quality control is enforced across Project Implementing Agencies operating in PPP mode;
- (e) steps taken to strengthen participation of women and socially disadvantaged groups beyond the mandated inclusion percentages; and
- (f) details of funds released, utilised and pending under DDU-GKY during the last three financial years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a) to (f): Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) is a standard led outcome driven quality skilling program which aims to contribute to the Prime Minister's 'Make in India' campaign to position India as the globally preferred manufacturing hub, while dovetailing its efforts to significantly contribute in other flagship programs of the nation. DDU-GKY is a State led scheme being implemented in PPP mode, based on a demand-driven target sanction process. The program occupies a unique position amongst other skill training programs, due to its focus on the rural poor youth and its emphasis on sustainable employment through the prominence and incentives given to post-placement tracking, retention, and career progression. To ensure quality adherence, DDU-GKY mandates independent third-party certification, through Sector Skill Councils (SSC) of NSDC, of every trainee to assess the skill, knowledge and attitude of each trainee.

Under DDU-GKY, two special components are being implemented. i.e., ROSHNI program is being implemented for 27 left-wing extremist-affected areas of 9 States with mandatory residential course with 40% coverage to women candidates, and Himayat- All youth of the UT of Jammu & Kashmir and Ladakh are covered under this scheme with 100% central funding.

The target group for DDU-GKY is poor rural youth in the age group 15-35. However, the upper-age limit for women candidates and candidates belonging to Particularly Vulnerable Tribal

Groups (PVTGs), Persons with Disabilities (PwDs), Transgender and other Special Groups like rehabilitated bonded labour, victims of trafficking, manual scavengers, transgender, people living with HIV etc. shall be 45 years.

The State/UT wise details of candidates trained and placed are given in **Annexure-I**.

Salient features of the program are:

- Placement-linked Skill Development Program
- Public Private Partnership (PPP) mode of Implementation
- Mandatory social inclusion: SC/ST (50%), Women (33%), PwDs (5%).
- Minimum 70% placement (Minimum 50% wage employment and maximum 20% self-employment).
- Salary to the placed candidates are given as per the Minimum wages or above. Post Placement Support and Retention Support to the placed candidates

The Category-wise (including women, SCs, STs and socially disadvantaged groups) and State/UT wise details of candidates trained and placed, from FY 2018-19 till Feb 2026 are given in **Annexure-II**.

This programme is being implemented in 'project mode' by sanctioning the projects to Project Implementing Agencies (PIAs). These PIAs may be any entity which is:

- i. A Government or semi-government organization at the National and State level,
- ii. NGO registered with NITI Aayog,
- iii. Registered under Indian Trust Acts or any State Society Registration Act or any State Cooperative Societies or Multi-State Cooperative Acts or the Companies Act 2003 or the Limited Liability Partnership Act 2008, or SHGs and its federations namely Cluster Level Federation/Block Level Federation.
- iv. More than three years old entity, except Start-ups, etc.

DDU-GKY is a demand-driven scheme; hence, funds are not allocated State/UT wise. However, State/UT wise funds released under DDU-GKY during the last 3 years and the current year till Feb 2026, as mentioned in **Annexure-III**.

Under the current Deen Dayal Upadhyaya Grameen Kaushalya Yojana 2.0 (DDU-GKY2.0), greater emphasis has been given on securing a minimum of 6 months of employment for trained candidates, along with tracking support for 12 months to ensure a job. An amount of ₹ 7620 (₹1270 per month) is given to placed candidates for 6 months. Retention Support @ ₹5000 is given for every candidate employed continuously for 365 days, with a break of a maximum of 60 days. Provision has also been made under DDU-GKY2.0 of upskilling and reskilling opportunities for trainees after 12 months of placement.

Annexure referred to in reply to parts (a) to (f) of Rajya Sabha Unstarred Q. No. 3336 for reply on 20.03.2026

State/UT wise candidates trained and placed under DDU-GKY since inception till Feb, 2026:

S. No.	State	Cumulative Total (till Feb 2026)	
		Trained	Placed
1	Andhra Pradesh	148742	120374
2	Arunachal Pradesh	2799	1120
3	Assam	86136	54494
4	Bihar	80518	48984
5	Chhattisgarh	59575	34711
6	Gujarat	32404	21139
7	Haryana	56073	41485
8	Himachal Pradesh	20107	11711
9	Jammu and Kashmir	72734	45636
10	Jharkhand	83299	44471
11	Karnataka	56911	37565
12	Kerala	77086	47009
13	Madhya Pradesh	93391	54840
14	Maharashtra	71381	48265
15	Manipur	8203	4275
16	Meghalaya	9070	5395
17	Mizoram	3478	2135
18	Nagaland	8185	5278
19	Odisha	218798	177933
20	Punjab	55519	30109
21	Rajasthan	87409	47392
22	Sikkim	3390	1961
23	Tamil Nadu	80214	76171
24	Telangana	75401	54263
25	Tripura	13221	7970
26	Uttar Pradesh	254857	108473
27	Uttarakhand	25696	16218
28	West Bengal	45336	30950
29	Puducherry	3214	2004
30	A. N Islands	1037	570
	Total	1834184	1182901

Source: Kaushal Bharat Portal.

Annexure referred to in reply to parts (a) to (f) of Rajya Sabha Unstarred Q. No. 3336 for reply on 20.03.2026

Category-wise and State/UT wise candidates trained and placed under DDU-GKY from FY 2018-19 till Feb 2026:

S. No.	State/UT	Women Trained	Women Placed	SC Trained	SC Placed	ST Trained	ST Placed	Minority Trained	Minority Placed	PwD Trained	PwD Placed
1	Andhra Pradesh	52013	36842	37898	29419	13419	9408	14016	13767	902	302
2	Arunachal Pradesh	1835	710	10	2	2904	1118	755	355	2	2
3	Assam	41290	27489	3576	2765	10628	7563	15296	9534	137	51
4	Bihar	29610	17878	17376	11144	3135	1939	5749	3175	371	76
5	Chhattisgarh	25999	16487	7438	5322	16769	11860	1380	719	80	29
6	Gujarat	12252	7732	4125	2703	8944	5558	1434	846	285	75
7	Haryana	15276	11337	17966	15623	35	35	3717	1844	53	34
8	Himachal Pradesh	12001	7129	7412	4624	1398	826	262	158	123	58
9	Jammu & Kashmir	13888	4857	2157	623	1157	432	14858	5176	53	18
10	Jharkhand	44711	25119	11780	7282	27221	16715	7524	4035	177	69
11	Karnataka	14904	11469	9105	8179	3554	2969	2426	1879	605	493
12	Kerala	25461	17802	12647	8545	3115	1936	25187	15682	689	192
13	Madhya Pradesh	38954	26947	19519	14141	21916	14459	2602	1345	182	119
14	Maharashtra	31274	18020	19250	12037	16410	9332	11053	6206	461	116
15	Manipur	5182	2690	449	274	2667	1321	2862	1382	14	6
16	Meghalaya	5998	3777	27	14	7949	4694	6125	3501	69	9
17	Mizoram	2121	1255	10	6	3492	2113	2980	1672	12	6
18	Nagaland	3925	2418	26	11	8241	5269	7596	4404	4	1
19	Odisha	79743	56058	33411	23366	43497	33595	4447	2892	1191	380
20	Punjab	30242	16510	30558	17867	101	41	31687	17905	299	80
21	Rajasthan	31653	16803	17260	9456	13696	7578	4848	2243	715	169
22	Sikkim	1850	1034	159	96	668	337	512	282	3	1
23	Tamil Nadu	34167	20253	34779	20633	1698	974	7262	4185	357	173
24	Telangana	22945	12294	19424	12400	7658	4989	4242	1463	444	316
25	Tripura	4450	2734	1219	956	4044	2799	1326	858	47	21
26	Uttar Pradesh	95158	51870	78715	43226	2089	1190	23105	11570	576	258
27	Uttarakhand	15867	10423	11682	7649	2562	1667	3088	1910	1088	527
28	West Bengal	15297	9922	14309	10537	6435	4368	7635	4725	273	93
29	Puducherry	2116	1345	1811	1139	20	12	425	224	10	6
30	A and N Islands	475	263	2	2	155	143	348	238	7	1
Total		710657	439467	414100	270041	235577	155240	214747	124175	9229	3681

Source: Kaushal Pragati and Kaushal Bharat Portal.

Annexure referred to in reply to parts (a) to (f) of Rajya Sabha Unstarred Q. No. 3336 for reply on 20.03.2026

State/UT wise funds released under DDU-GKY during last 3 financial years and the current financial year till Feb 2026:

(₹ in lakhs)

S.N.	States	FY 2022-23 Funds released	FY 2023-24 Funds released	FY 2024-25 Funds released	FY 2025-26 Funds released
1	A&N Islands	0.00	0.00	0.00	75.00
2	Andhra Pradesh	0.00	4350.86	1973.00	9720.00
3	Arunachal Pradesh	0.00	53.60	529.00	945.00
4	Assam	0.00	2210.23	5000.00	3480.00
5	Bihar	0.00	0.00	0.00	0.00
6	Chhattisgarh	0.00	20.01	1394.00	1068.50
7	Goa	0.00	0.00	0.00	219.00
8	Gujarat	0.00	0.00	0.00	0.00
9	Haryana	0.00	0.00	1610.00	1214.50
10	Himachal Pradesh	2665.68	2631.74	3254.00	1763.00
11	Jammu & Kashmir	58.82	0.00	0.00	2221.50
12	Jharkhand	1682.50	2786.45	4938.60	1408.00
13	Karnataka	44.81	22.15	0.00	1645.00
14	Kerala	0.00	0.00	0.00	1395.00
15	Madhya Pradesh	2096.97	2168.51	6002.00	2069.50
16	Maharashtra	0.00	25.73	0.00	0.00
17	Manipur	0.00	17.15	0.00	1030.00
18	Meghalaya	42.56	1247.36	1058.00	1379.00
19	Mizoram	0.00	0.00	496.00	509.00
20	Nagaland	0.00	12.86	981.00	397.00
21	Odisha	175.77	3630.14	0.00	2240.00
22	Pudducherry	35.76	439.74	349.98	262.48
23	Punjab	1647.89	929.75	2872.00	1201.98
24	Rajasthan	0.00	0.00	2900.00	2609.99
25	Sikkim	0.00	673.93	312.00	418.50
26	Tamilnadu	50.86	1876.32	2790.00	0.00
27	Telangana	0.00	0.00	0.00	1828.00
28	Tripura	37.38	17.14	0.00	0.00
29	Uttar Pradesh	0.00	0.00	0.00	0.00
30	Uttarakhand	43.86	41.79	0.00	1413.00
31	West Bengal	0.00	16.44	0.00	0.00
	Total	8582.86	23171.90	36459.58	40512.95

Source: Records of Rural Skills Division
